

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. †410
TO BE ANSWERED ON 18.12.2017**

NATIONAL SKILL DEVELOPMENT MISSION

†410. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the districts Statewise selected under the National Skill Development Mission since its inception, State/UT-wise including Maharashtra;
- (b) the criteria adopted for selection of the said districts under the mission;
- (c) the amount allocated and used under the Skill Development Mission since its inception in the year 2014, State/UT wise;
- (d) whether some States have been unable to utilise the amount allocated under the said mission and if so, the details thereof and the reasons therefore; and
- (e) the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) & (b) The National Skill Development Mission launched on 1st July, 2015, aims to provide a strong institutional framework at the Centre and the States for implementation of skilling activities in the country. The key institutional mechanisms under the National Mission comprises of 3 tiers – a Governing Council at the apex level, a Steering Committee and a Mission Directorate (along with an Executive Committee). States are encouraged to create State Skill Development Missions (SSDM) along the same lines as National Skill Development Mission structure. The organizational structure of the SSDMs is to be decided by the respective States. The States may be supported by District Committees at the functional tier.

(c) to (e) Pradhan Mantri Kaushal Vikas Yojana (PMKVY), launched in 2015-16, is a flagship Scheme of the Ministry of Skill Development & Entrepreneurship (MSDE) for imparting short-term skill training. Details of the funds allocated and utilized, under PMKVY, from 2015-16 to 2017-18 is at **Annexure- I**.

The Government modified PMKVY to make the scheme more effective, transparent and beneficiary oriented. The PMKVY-2.0 (2016-2020) has two components. 75% of the funds are available for skilling under the Centrally Sponsored Centrally Managed (CSCM) component being implemented by the MSDE through National Skill

Development Corporation (NSDC). 25% of the funds are allocated to the States /UTs under the Centrally Sponsored State Managed (CSSM) component being implemented by the State Skill Development Missions of these States/ UTs.

Details of state-wise allocation of funds, under CSSM component of PMKVY, so far, is placed at **Annexure-II**. Since the funds disbursement under the state component started only recently, the States are in the process of utilizing the same.

Annexure-I referred to in reply to LSUQ no. 410 on ' National Skill Development Mission' raised by SHRI KAPIL MORESHWAR PATIL, to be answered on 18.12.2017.

Annexure-I

| Budget (Rs in crore) for PMKVY | | | |
|---------------------------------------|-----------|-----------|---------------------------|
| FY | BE | RE | Actual expenditure |
| 2015-16 | 1000 | 900 | 900 |
| 2016-17 | 1100 | 1250 | 699.9 |
| 2017-18 | 1300 | -- | 975 (till date) |

Annexure-II referred to in reply to LSUQ no. 410 on ' National Skill Development Mission' raised by SHRI KAPIL MORESHWAR PATIL, to be answered on 18.12.2017.

Annexure-II

| Details of States/ UTs whose 1st tranche have been released till 31st March, 2017 under PMKVY 2016-20 State engagement | | | | |
|---|--------------------------|--|--|----------------------------|
| Sl. No. | Name of State/ UT | Total Funds required/approved for 2016-20 | 1st Tranche amount disbursed for 2016-18 | Sanction order Date |
| 1 | Uttar Pradesh | 2,09,03,82,528 | 52,26,00,000 | 24.03.2017 |
| 2 | Rajasthan | 94,62,15,130 | 14,19,35,789 | 24.03.2017 |
| 3 | Madhya Pradesh | 1,23,26,26,512 | 21,46,66,296 | 24.03.2017 |
| 4 | Chhattisgarh | 71,16,73,248 | 13,19,76,000 | 24.03.2017 |
| 5 | Tripura | 54,07,35,000 | 8,37,68,100 | 24.03.2017 |
| 6 | Andhra Pradesh | 94,74,11,712 | 11,84,26,464 | 31.03.2017 |
| 7 | Karnataka | 1,38,08,20,896 | 21,43,95,135 | 31.03.2017 |
| 8 | Arunachal Pradesh | 43,27,34,640 | 7,21,32,216 | 28.03.2017 |
| | Total | 8,28,25,99,666 | 1,49,99,00,000 | |
| Details of States/ UTs whose 1st tranche have been released till 30th September, 2017 under PMKVY 2016-20 State engagement | | | | |
| Sl. No. | Name of State/ UT | Total Funds required/approved for 2016-20 | 1st Tranche amount disbursed for FY 2017-18 | Sanction order Date |
| 9 | Punjab | 806930592 | 26,39,52,000 | 19.04.2017 |
| 10 | Tamil Nadu | 2065864320 | 34,43,10,720 | 28.04.2017 |
| 11 | Bihar | 1,38,05,74,540 | 36,81,62,449 | 28.04.2017 |
| 12 | Uttarakhand | 74,26,99,339 | 20,32,43,040 | 28.04.2017 |
| 13 | Manipur | 499977879 | 24,99,88,939 | 28.04.2017 |
| 14 | Himachal Pradesh | 76,21,46,003 | 21,55,60,800 | 28.04.2017 |
| 15 | Puducherry | 15,57,17,016 | 2,59,55,280 | 28.04.2017 |
| 16 | Haryana | 86,27,97,499 | 21,56,99,375 | 09.06.2017 |
| 17 | Gujarat | 1,19,82,71,693 | 35,94,93,826 | 09.06.2017 |
| 18 | Andaman & Nicobar | 6,32,51,698 | 2,10,78,767 | 24.08.2017 |
| 19 | Odisha* | 89,37,45,871 | 5,82,01,416 | 24.08.2017 |
| 20 | Telangana* | 91,78,42,489 | 4,81,87,539 | 24.08.2017 |
| 21 | Nagaland* | 50,84,30,941 | 3,55,90,166 | 05.09.2017 |
| 22 | Jharkhand* | 887925730 | 6,21,52,645 | 05.09.2017 |
| 23 | West Bengal* | 1,90,23,24,060 | 7,98,97,611 | 06.09.2017 |
| 24 | Assam* | 72,76,40,878 | 7,76,01,888 | 07.09.2017 |
| 25 | Jammu & Kashmir* | 72,83,18,354 | 4,81,77,839 | 19.09.2017 |
| 26 | Kerala* | 1,10,01,29,940 | 4,62,05,457 | 25.09.2017 |
| 27 | Maharashtra* | 2,57,32,87,845 | 18,01,30,149 | 25.09.2017 |
| 28 | Meghalaya* | 51,79,92,602 | 2,68,37,320 | 25.09.2017 |
| 29 | Daman and Diu | 6,15,88,800 | 2,00,16,360 | 25.09.2017 |
| | Total | 19357458089 | 2,95,04,43,586 | |

* - Due to paucity of funds, only 21% of the approved amount of the 1st tranche was released. Rest 79% will be released once funds are made available.
